

RAJASTHAN HIGH COURT, JODHPUR

NOTIFICATION

No. : 04/Misc./2016

Date : 31-05-2016

It is notified that in compliance to the Mission Mode Drive of Hon'ble Supreme Court of India following Special Benches are constituted for disposal of old Criminal Appeals and Criminal Revisions during ensuing Summer Vacation from 06.06.2016 to 03.07.2016 (both days inclusive) at Principal Seat Jodhpur and Bench Jaipur :-

RAJASTHAN HIGH COURT, JODHPUR

	<i>First week of Vacation (From 6th June to 10th June 2016)</i>	<i>Second week of Vacation (From 13th June to 17th June 2016)</i>	<i>Third week of Vacation (From 20th June to 24th June 2016)</i>	<i>Fourth Week of Vacation (27th June to 1st July 2016)</i>
SB-I	Hon'ble Mr. Justice G.R. Moolchandani	Hon'ble Mr. Justice Sandeep Mehta	Hon'ble Mr. Justice S.R. Lodha	Hon'ble Mr. Justice P.K. Lohra
SB-II	Hon'ble Mr. Justice Goverdhan Bardhar	Hon'ble Mr. Justice Goverdhan Bardhar	Hon'ble Mr. Justice Bishnoi	Hon'ble Mr. Justice Arun Bhansali

RAJASTHAN HIGH COURT BENCH AT JAIPUR

	<i>First week of Vacation (From 6th June to 10th June 2016)</i>	<i>Second week of Vacation (From 13th June to 17th June 2016)</i>	<i>Third week of Vacation (From 20th June to 24th June 2016)</i>	<i>Fourth Week of Vacation (27th June to 1st July 2016)</i>
SB-I	Hon'ble Mr. Justice Ranka	Hon'ble Mr. Justice Prashant Kumar Agarwal	Hon'ble Mr. Justice Siradhana	Hon'ble Mr. Justice Rastogi
SB-II	Hon'ble Mr. Justice Mahendra Maheshwari	Hon'ble Mr. Justice Vijay Kumar Vyas	Hon'ble Mr. Justice Banwari Lal Sharma	Hon'ble Mr. Justice Prashant Kumar Agarwal

It is further notified that 25 old S.B. Criminal Appeals and 25 old S.B. Criminal Revisions shall be regularly listed before each Special Bench and in the cause list of the said period, a note on the top, shall be appended that Special Benches are constituted in compliance of Mission Mode of Hon'ble Supreme Court.

All the Bar members are requested and expected to co-operate.

BY ORDER


REGISTRAR (ADMINISTRATION)

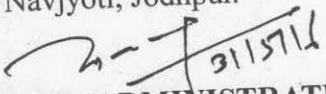
No. : Gen/XII/04/2016/3326-27

Date: 31-05-2016

Copy forwarded to the following for information and necessary action :-

1. The Secretary General, Supreme Court of India, New Delhi.
2. Registrar General, all High Courts.
3. Secretary, Department of Law & Justice, Government of India, New Delhi.
4. Chief Secretary, Government of Rajasthan, Jaipur.
5. Principal Secretary, Government of Rajasthan, Law Department, Jaipur.
6. Secretary to the Government, Home Department, Jaipur.
7. Registrar (Admn.), Rajasthan High Court, Jodhpur.
8. Registrar (Admn.), Rajasthan High Court Jaipur Bench, Jaipur with 50 extra copies.
9. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
10. The Registrar (Exam./Writs/ Rules/ Vigilance), Rajasthan High Court, Jodhpur/ Jaipur Bench Jaipur.
11. Registrar (Classification), Rajasthan High Court, Jodhpur/ Jaipur Bench Jaipur for uploading the same on the official website.
12. O.S.D. (F&I), Rajasthan High Court, Jodhpur.
13. Registrar-cum-C.P.C., Rajasthan High Court Bench, Jaipur.
14. Registrar, Rajasthan High Court, HQR Delhi, Room No. 410, Rajasthan House 7, Prithvi Raj Road, New Delhi - 110011.
15. Dy. Registrar (Judicial), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
16. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
17. Chief Accounts Officer, Rajasthan High Court, Jodhpur.
18. All Assistant Registrars/ Court Officers/ Sr. Librarians, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
19. Private Secretary to all Hon'ble Judges, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
20. All Administrative Officers (Judicial)/ A.A.Os., Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
21. Member Secretary/ Dy. Secretary, Rajasthan State Legal Services Authority, Jaipur/ Jodhpur.
22. All District & Sessions Judges.
23. Presiding Officers, all Tribunals.
24. Director, Rajasthan State Judicial Academy, Jodhpur.
25. Superintendent, Government Press, Jaipur for publication in the next Rajasthan Rajpatra Edition.
26. Chairman, All India Lawyers' Union, Rajasthan Unit-44. Subhash Marg, C-Scheme, Jaipur.
27. Director, Public Relation Officer, Rajasthan, Jaipur.
28. Advocate General/ Addl. Advocate General, Jaipur/ Jodhpur.
29. The Government Advocate, Rajasthan, Jaipur/ Jodhpur.
30. Secretary, Bar Council of Rajasthan, Jodhpur.
31. President, Rajasthan High Court Advocate's Association, Jodhpur.

32. President, Rajasthan High Court Lawyer's Association, Jodhpur.
33. President, Rajasthan High Court Bar Association, Bani Park, Jaipur.
34. The Official Liquidator, Rajasthan High Court, Jaipur, 39, Hospital Road, C-Scheme-Jaipur.
35. Registrar, Central Administrative Tribunal, Jodhpur.
36. Editor, Indian Law Reports, Rajasthan Series, Rajasthan High Court, Jodhpur.
37. Editor, Rajasthan Patrika/ Dainik Bhaskar/ Dainik Navjyoti, Jodhpur.


REGISTRAR (ADMINISTRATION)